

**Representation Of The People (Second Amendment) Act,  
2002**

**6 of 2003**

**[06 January 2003]**

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**Representation Of The People (Second Amendment) Act,  
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An Act further to amend the Representation of the People Act, 1950. BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:--

**1. Short Title :-**

This Act may be called the representation of the People (Second Amendment) Act, 2002.

**2. Amendment Of Fourth Schedule To Act 43 Of 1950 :-**

In the Fourth Schedule to the Representation of the People Act, 1950, for the heading "BIHAR" and the entries relating thereto, the following shall be substituted, namely:--

"BIHAR

1. Nagar Parishads.
2. Cantonment Boards.
3. Nagar Panchayats.
4. Zila Parishads.
5. Panchayat Samitis.
6. Nagar Nigams (Corporations).
7. Gram Panchayats."